

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH. P.

FRIDAY, THE 08TH DAY OF MAY, 2020/18TH VAISAKHA, 1942

W.P(C) NO.9793 OF 2020

PETITIONERS

1. KARAKULAM FARMER'S SOCIAL WELFARE
CO-OPERATIVE SOCIETY LTD NO. T 1644,
KELTRON JUNCTION,
KARAKULAM P.O., THIRUVANANTHAPURAM- 695564
REPRESENTED BY ITS SECRETARY INDULEKHA R.S.
2. KARIPPOOR WELFARE CO-OPERATIVE SOCIETY LTD NO T 1771,
KARIPPOOR P.O., NEDUMANGAD,
THIRUVANANTHAPURAM- 695541,
REPRESENTED BY ITS SECRETARY RAJI K NAIR
3. JAWAHAR RURAL CO-OPERATIVE SOCIETY
LTD NO T-1630, VATTAPPARA P.O.,
THIRUVANANTHAPURAM- 695028
REPRESENTED BY ITS SECRETARY SANTHOSH S.
4. THIRUVANANTHAPURAM NORTH CO-OPERATIVE
SOCEITY LTD NO T 1531, KURAVANKONAM,
KOWDIAR P.O., THIRUVANANTHAPURAM- 695003,
REPRESENTED BY ITS SECRETARY VINODKUMAR K.
5. KILIMANNOOR RURAL CO-OPERATIVE SOCIETY
LTD NO T 1865, KILIMANNOOR P.O.,
CHIRAYINKEEZHU, THIRUVANANTHAPURAM, 695601,
REPRESENTED BY ITS SECRETARY S DEEPA.
6. VENGANOOR CO-OPERATIVE RURAL DEVELOPMENT
SOCEITY LTD NO T 1497, PANANGODE,
VENGANOOR P.O., THIRUVANANTHAPURAM- 695523
REPRESENTED BY ITS SECRETARY RAMESH T.
7. KAZHAKUTTOM SERVICE CO-OPERATIVE BANK T 1457,
P.O. KAZHAKOOTAM, THIRUVANANTHAPURAM- 695582
REPRESENTED BY ITS SECRETARY ANILKUMAR S.

8. SOUTH TRAVANCORE CO-OPERATIVE SOCIETY
LIMITED NO T 1816, ULLOOR,
THIRUVANANTHAPURAM- 695011
REPRESENTED BY ITS SECRETARY G VIJAYAKUMARAN NAIR
9. AAKULAM SERVICE CO-OPERATIVE SOCIETY NO
T 1213, THURUVIYKKAL P.O.,
THIRUVANANTHAPURAM- 695031
REPRESENTED BY ITS SECRETARY LATHAKUMARY S.
10. SREEKARYAM CO-OPERATIVE SOCIETY LTD NO T 1782,
SREEKARYAM, THIRUVANANTHAPURAM- 695017
REPRESENTED BY ITS SECRETARY ASWATHI R.V.
11. KALLAYAM PRIYADARSINI RESIDENTIAL
CO-OPERATIVE SOCIETY, KALLAYAM P.O.,
THIRUVANANTHAPURAM- 695043
REPRESENTED BY ITS SECRETARY SAJI V.S.
12. THONNAKKAL AGRICULTURAL CREDIT
COOPERATIVE SOCIETY,
CHIRAYINKIZH KANIYAPURAM ROAD,
THOPPUMUKKU, MURUKKUMPUZHA,
THIRUVANANTHAPURAM- 695302
REPRESENTED BY ITS SECRETARY
13. ITTIVA AGRICULTURAL IMPROVEMENT
CO-OPERATIVE SOCEITY NO Q 1553,
MANNOOR P.O., KOLLAM - 691311,
REPRESENTED BY ITS SECRETARY RAJENDRAN V.
14. KADAKKAL PRIYADARSINI RESIDENCE
WELFARE CO-OPERATIVE SOCEITY LTD NO 1398,
KADAKKAL 691536
REPRESENTED BY ITS SECRETARY SUSEELAN

BY ADV. DR. K.P. PRADEEP

RESPONDENTS:

1. UNION OF INDIA
REPRESENTED BY ITS SECRETARY
DEPARTMENT OF REVENUE, MINISTRY OF FINANCE
GOVERNMENT OF INDIA, NORTH BLOCK ,
NEW DELHI- 110001

2. THE CENTRAL BOARD OF DIRECT TAXES
DEPARTMENT OF REVENUE, MINISTRY OF FINANCE
GOVERNMENT OF INDIA, NORTH BLOCK
NEW DELHI- 110001, REPRESENTED BY ITS CHAIRMAN
3. PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX
KERALA REGION, MINISTRY OF FINANCE,
GOVERNMENT OF INDIA, CENTRAL REVENUE BUILDINGS,
I S PRESS ROAD, KOCHI- 682018.
4. THE KERALA STATE CO-OPERATIVE BANK LTD,
PB NO 6515, CO-BANK TOWERS,
PALAYAM, THIRUVANANTHAPURAM- 695 033
REPRESENTED BY ITS CHIEF EXECUTIVE OFFICER
5. STATE OF KERALA
REPRESENTED BY ITS SECRETARY (CO-OPERATION)
GOVERNMENT SECRETARIAT, GOVERNMENT OF KERALA
THIRUVANANTHAPURAM- 695001

R1

R2 BY

R3-5 BY SMT. VINITHA. B. GOVERNMENT PLEADER

R4 BY

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 08.05.2020,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

GOPINATH P., J.

Dated this 8th day of May, 2020

ORDER

Admit. The Assistant Solicitor General takes notice for the Union of India. The Standing Counsel for the Income Tax Department accepts notice on behalf of the Department. Petitioner to take steps to serve notice on other respondents by speed post/e-mail/whatsapp message and file a memo regarding such service.

In view of the order dated 23.3.2020 in W.P.(C)No.9333 of 2020 and connected cases, there shall be an interim stay of deduction of tax at source from the petitioner under Section 194N of the Income Tax Act for three months.

Post this Writ Petition along with connected matters on 27.5.2020.

GOPINATH . P
JUDGE

ACD

APPENDIX

PETITIONERS EXTS:

EXT P1: TRUE COPY OF THE NOTICE DATED 13-03-2020 ISSUED BY THE
4TH RESPONDENT

EXT P2: TRUE COPY OF THE NOTICE DATED 13-03-2020 ISSUED BY THE
4TH RESPONDENT

EXT P3: TRUE COPY OF THE NOTICE DATED 10-03-2020 ISSUED BY THE
4TH RESPONDENT

EXT P4: TRUE COPY OF THE NOTICE DATED 17-03-2020 ISSUED BY THE
4TH RESPONDENT

EXT P5: TRUE COPY OF THE NOTICE DATED 13-03-2020 ISSUED BY THE
4TH RESPONDENT

EXT P6: TRUE COPY OF THE NOTICE DATED 16-03-2020 ISSUED BY THE
4TH RESPONDENT

EXT P7: TRUE COPY OF THE NOTICE DATED 11-03-2020 ISSUED BY THE
4TH RESPONDENT

EXT P8: TRUE COPY OF THE NOTICE DATED 16-03-2020 ISSUED BY THE
4TH RESPONDENT

EXT P9: TRUE COPY OF THE NOTICE DATED 16-03-2020 ISSUED BY THE
4TH RESPONDENT

EXT P10: TRUE COPY OF THE NOTICE DATED 10-03-2020 ISSUED BY THE
4TH RESPONDENT

EXT P11: TRUE COPY OF THE NOTICE DATED 12-03-2020 ISSUED BY THE
4TH RESPONDENT

EXT P12: TRUE COPY OF THE NOTICE DATED 10-03-2020 ISSUED BY THE
4TH RESPONDENT

EXT P13: TRUE COPY OF THE NOTICE DATED 10-03-2020 ISSUED BY THE
4TH RESPONDENT

